

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI.

No. 76483-613 /PD&SJ/HQs/THC/Delhi.

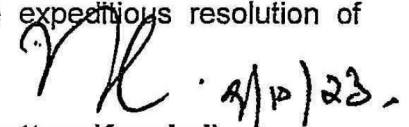
Dated: 09.10.2023

ORDER

In order to ensure efficient and effective redressal process concerning various matters related to Recruitment, Promotions, and other service conditions of the members of Judicial Staff of Delhi District Courts, **Sh. Vineet Kumar**, Judicial Assistant (EC No. 13115), presently serving as Branch Incharge in the General Branch, Dwarka Courts, is hereby designated as the '**Nodal Officer**' in the office of the undersigned. His role shall encompass seamless coordination between the concerned branches and agencies, for addressing miscellaneous issues pertaining to Recruitment, Promotions, and other service conditions.

Note/s:

- 1) Sh. Vineet Kumar shall perform this duty in addition to the work already assigned to him. He may perform his duties from Dwarka Courts and/or Tis Hazari Courts, as per requirements.
- 2) As Nodal Officer, he will report directly to the undersigned and provide regular updates on the progress of redressal activities, in a timely manner.
- 3) All concerned branches dealing with the subject matters shall provide prompt and efficient assistance to the Nodal Officer whenever required, to ensure expeditious resolution of issues.


(Narottam Kaushal)


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 76483-613 /PD&SJ/HQs/THC/Delhi.

Dated: 09.10.23

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
2. The Ld. OI/Cs of all the Branches existing at Central District, Tis Hazari Courts, Delhi.
3. The A.O.(J)/Sr.A.O/A.O./Branch Incharges of all the Branches existing at Central District, Tis Hazari Courts, Delhi.
4. The Officers/Official concerned.
5. The Dealing Official, Personal File, Administration Branch-II, Tis Hazari Courts, Delhi.
6. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. The Personal Office of the undersigned.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.